

[*Translation*]

**Supply of Iodine for Manufacturing Iodised Salt**

\*32. SHRI NATHU SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of companies in Delhi and Rajasthan which were supplied iodine for manufacturing iodised salt during the last one year and the quantity supplied to each,

(b) whether Government have exercised any check to ensure that adequate quantity of iodine has been mixed in the salt by these companies; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No iodine has been supplied to companies manufacturing iodised salt. However, during 1987-89, the Salt Commissioner had procured and distributed 7 tonnes of Potassium iodate, the chemical used for iodisation of salt to manufacturers of iodised salt. At present, instead of supplying Potassium iodate, a cash subsidy at the rate of Rs 20/- per metric tonne of iodised salt is being disbursed to the manufacturers of iodised salt.

(b) and (c). The Salt Commissioner undertakes checks through a network of 25 salt testing laboratories located at the various production centres. During the year 1988, out of 8900 samples tested by the Salt

Commissioner, 7516 conformed to the prescribed specifications.

[*English*]

**Vacation of Government Accommodation by Ex-M.Ps**

\*33. SHRI ANIL SHASTRI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how many ex-Members of Parliament are in possession of general pool Government accommodation in Delhi; and

(b) what steps Government propose to take to get such houses vacated at the earliest?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). I. Out of a total of 68 bungalows/flats in general pool 19 bungalows/flats have since been vacated by Ex-MPs as per details in Statement-I. In the remaining 49 cases suitable action has since been initiated and the latest position is given in Statement-II.

II. Above details, however, do not include 237 cases referred to the Directorate of Estates for litigation action by Lok Sabha House Committee. Out of this, in 59 cases physical eviction/sealing of the premises had been enforced. In 68 cases, Ex-MPs have vacated the accommodation by themselves after passing of the evicting orders. In 90 cases action is in hand for physical eviction process.

In the remaining 20 cases, suitable action is under various stages including court stay, and procedural stages of eviction.

**STATEMENT-I**

<i>S.No.</i>	<i>Name S/Shri</i>	<i>Bungalow</i>	<i>Remarks</i>
1	2	3	4

**(A) Flats/Bungalows Vacated After Cancellation but Before Eviction Order was passed**

1.	B.K. Gadhvi	5,	Safdarjung Lane
2.	Shyam Lal Yadav	23	Ashoka Road
3.	P.C. Sethi	7,	Safdarjung Road
4.	B.R. Bhagat	1.	Sunehri Bagh Road
5	Gadadhar Saha	14,	Ashoka Road
6.	C. Madhav Reddy	7,	Raisina Road
7.	Dr. P.K. Mishra	A— 1,	B K S. Marg
8.	Shanti Dhariwal	C-3,	B.K.S. Marg
9.	A.S. Chavan	D-1,	B K.S. Marg
10.	Prof. Nirmal Kumari Shektawat	C-1/3,	Pandara Park
11.	Miss Kamla Kumari	AB-16,	Pandara Road
12.	N.K. Sharma	3,	Krishna Menon Marg
13.	M.Y. Ghorpade	C-1/6,	Tilak Marg

**(B) Bungalows Vacated After Eviction Order was Passed**

14.	Jagannath Kaushal	15,	Tughlak Road
15.	Yogendra Makwana	11,	Race Course Road
16.	P.R. Das Munshi	16,	Janpath

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<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
17	Sukh Ram	12,	Safdarjung Lane
18.	Moti Lal Vora	20,	Tughlak Crescent
19.	Z.R Ansari	9,	Akbar Road

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## STATEMENT—II

S.No.	Name S/Shri	Bungalow No.	Remarks
1	2	3	4
(A) EX-MPs WHO ARE IN UNAUTHORISED OCCUPATION AND AGAINST WHOM EVICTION ORDER HAS SINCE BEEN PASSED.			
1.	Chandulal Chandrakar	22, Akbar Road	
2.	Bhagwat Jha Azad	7, Ashok Road	Eviction order passed. Alternative accomodation under consideration.
3.	Vijay N. Patil	13, B.R. Mehta Lane	
4.	Aslam Sher Khan	19, Dr. B.D. Marg	
5.	Vir Sen	4, Jantar Mantar Rd.	Stay by Court
6.	Smt. Meira Kumar	6, Krishna Menon Marg	Stay by Court
7.	Tapeshwar Singh	6, Lodhi Estate	
8.	Jitendra Prasad	60, Lodi Estate	
9.	M.K. Pandey	C-II/67, Moti Bagh	

S.No.	Name S/Shri	Bungalow No.	Remarks
1	2	3	4
10.	Jagannath Rao	3, Moti Lal Nehru Place	
11.	S.B. Singh	C-1/4, Pandara Park	
12.	Rameshwar Neekhtra	C-1/39 Pandara Park	
13.	Gulam Nabi Azad	1, Rajaji Marg	Court stay
14.	Vilas Muttemwar	AB-81, Shahjahan Rd.	
15.	Smt. Madhuri Singh	11, Thyagaraja Marg	
16.	Ashok Sen	19, Teen Murti Lane	Recently appointed as constitutional adviser, M/o Homo Affairs. Retention is being considered.
17.	Tariq Anwar	20, Willingdon Cresoent	
18.	Smt. Krishna Kaul	1, Ten Murti Lane	
19.	R.N. Mirdha	17, Safdarjung Rd.	
20.	K. Natwar Singh	9, Safdarjung Rd.	Court stay

S.No.	Name S/Shri	Bungalow No.	Remarks
1	2	3	4
21.	L.P. Sahi	7, Tughlak Lane	
22.	Smt. Krishna Sahi	7, Teen Murti Marg	
23.	Jagdish Tytler	10, Krishan Menon Marg	
24.	Smt. Sheila Dixit	1, Circular Rd.	
25.	Smt. Jayanti Patnaik	26, Akbar Rd.	
26.	Digvijay Singh	4, Duplex Lane	
27.	Bhai Shaminder Singh	B-2, BKS Marg	
28.	S.P. Sahu	C-11/63, Shahjahan Rd.	
29.	Smt. Usha Rani Tomar	A-5, BKS Marg	
30.	Shamim Ahmed Siddiqui	20, Windsor Place	
<b>(B) EX-MPs. WHO ARE IN UNAUTHORISED OCCUPATION BUT THERE RETENTION FOR SOMETIME IS UNDER CONSIDRATION</b>			
31.	Late Sh. C.P.N. Singh	2, Akbar Road	Being vacated by Mrs. Singh.

S.No.	Name S/Shri	Bungalow No.	Remarks
1	2	3	4
32.	Ahmed M. Patel	13, Teen Murti Lane	Under Process
33.	Virendra Patil	2, Tughlak Rd.	—do—
34.	Abdul Ghafoor	3, Tughlak Lane	—do—
35.	Jaipal Reddy	22, Willingdon Crescent	—do—
36.	N.D. Tewari	2, Jantar Mantar Rd.	—do—
37.	Buta Singh	16, Akbar Rd.	Alternative accomodation has been offered on vacation basis.
38.	Smt. Mohsina Kidwai	12, Janpath	Vacating on 31.3.90
39.	Rajesh Pilot	3, Safdarjung Marg	—do—
40.	K.C. Pant	7, Thyagaraja Marg	Under Process
41.	B.S. Engti	13, Talkatora Rd.	Election not held in Assam. Hence permitted to retain for the present.

S.No.	Name S/Shri	Bungalow No.	Remarks
1	2	3	4
42.	Ataur Rehman	C-2, BKS Marg	—do—
43.	C.M. Panigrahi	10, BD Marg	Under process
44.	Dr. G.S. Dhillon	3, Thyagaraja Marg	—do—
(C) EX-MPs WHO ARE IN UNAUTHORISED OCCUPATION AND WHERE AFTER CANCELLATION THE EVICTION PROCEEDING IS AT HEARING STAGE.			
45.	Late G.S. Mishra	6, G.R.G. Marg	
46.	G.K. Moopnar	24, Akbar Rd.	
47.	Dalbir Singh	23, Tughlak Road	
48.	G. Vardaraj	AB-91, Shahjahan Rd.	
49.	Lakshmi Narain	7, Mahadev Rd.	